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Title : Introduction of Compulsory Registration of Marriages Bill, 2005.

SHRISUBODH MOHITE (RAMTEK): Sir, I beg to move for leave to introduce a Bill to provide for compulsory registration of marriages in India and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for compulsory registration of marriages in India and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRISUBODH MOHITE : Sir, I introduce the Bill.

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